

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :08-03-2022

Date : 08.03.2022										
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applica nt	C.C Typ e	Judge / Court Name	C.C Applied For	Other Docume nt	Deal ing Sect ion	Se at
1	11549 /2022	08.03.2 022	WP (C) - 5531/2 022	H K MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-04		WRIT BRANC H-5	(S ea t No - 32)
2	11550 /2022	08.03.2 022	RSA- 472/20 06	P. K. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2022- 02-28			(S ea t No - 32)
3	11551 /2022	08.03.2 022	ABLAPL - 859/20 22	DILLIP KUMAR MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 03-03			(S ea t No - 32)
4	11552 /2022	08.03.2 022	CMAPL- 418/20 16	A K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-07			(S ea t No - 32)
5	11553 /2022	08.03.2 022	WP (C) - 16659/ 2014	K P BEHERA	C.O.	COURT NO. 9	Order Dtd. 2022- 03-07		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 3)

6	11554/2022	08.03.2022	BLAPL-8224/2021	P.K.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-03-07		CRIMINAL MISC-1	(Seat No - 7)
7	11555/2022	08.03.2022	WP (C) - 7884/2015	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2022-03-07			(Seat No - 7)
8	11556/2022	08.03.2022	WP (C) - 12440/2015	P K DASH	C.O.	COURT NO. 25	Order Dtd. 2022-03-07			(Seat No - 7)
9	11557/2022	08.03.2022	WP (C) - 18295/2018	M R ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-07			(Seat No - 7)
10	11558/2022	08.03.2022	WP (C) - 10277/2021	R.K.MOHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-07			(Seat No - 7)
11	11559/2022	08.03.2022	WP (C) - 4023/2022	P C DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-07			(Seat No - 7)
12	11560/2022	08.03.2022	WP (C) - 7881/2015	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-07			(Seat No - 7)
13	11561/2022	08.03.2022	WP (C) - 6001/2022	B.C.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-07		WRIT BRANCH (DIVISION BENCH)	(Seat No - 116)
14	11562/2022	08.03.2022	WP (C) - 6594/2015	H K MOHANTA	C.O.	COURT NO. 26	Order Dtd. 2022-03-07			(Seat No - 7)

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1 5	11563 /2022	08.03.2 022	ABLAPL - 3816/2 020	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-07			(S ea t No - 11 6)
1 6	11564 /2022	08.03.2 022	WP (C) - 1879/2 018	M/S.S.C. MEKAP	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-07			(S ea t No - 11 6)
1 7	11565 /2022	08.03.2 022	ABLAPL - 3803/2 020	R.N.BEHE RA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-07			(S ea t No - 11 6)
1 8	11566 /2022	08.03.2 022	ABLAPL - 3793/2 020	GANESWAR JAYASING H	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-07			(S ea t No - 11 6)
1 9	11567 /2022	08.03.2 022	ABLAPL - 3790/2 020	R.K.MALL ICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-07			(S ea t No - 11 6)
2 0	11568 /2022	08.03.2 022	ABLAPL - 3789/2 020	S.CH.SUN DARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-07			(S ea t No - 11 6)
2 1	11569 /2022	08.03.2 022	ABLAPL - 3787/2 020	D.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-07			(S ea t No - 11 6)
2	11570	08.03.2	ABLAPL	S.CH.SUN	C.O.	COURT	Order Dtd. 2022-			(S

2	/2022	022	- 3786/2 020	DARA		NO. 2 OLD	03-07			ea t No - 11 6)
2 3	11571 /2022	08.03.2 022	ABLAPL - 3291/2 020	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022- 03-03			(S ea t No - 11 6)
2 4	11572 /2022	08.03.2 022	ABLAPL - 3759/2 020	HEMANTA KUMAR TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-07			(S ea t No - 11 6)
2 5	11573 /2022	08.03.2 022	WP (C) - 12440/ 2015	P K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-07			(S ea t No - 11 6)
2 6	11574 /2022	08.03.2 022	ABLAPL - 3752/2 020	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-07			(S ea t No - 11 6)
2 7	11575 /2022	08.03.2 022	ABLAPL - 3729/2 020	P K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-07			(S ea t No - 11 6)
2 8	11576 /2022	08.03.2 022	ABLAPL - 3714/2 020	P K DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-07			(S ea t No - 11 6)
2 9	11577 /2022	08.03.2 022	ABLAPL - 12001/ 2020	ABHIJIT DAS ADV	GENE RAL		Order Dtd. 2022- 02-21			(S ea t No - 11 6)

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30	11578/2022	08.03.2022	ABLAPL - 3704/2020	P SAHOO	C.O.	COURT NO. 3	Order Dtd. 2022-03-07			(Seat No - 116)
31	11579/2022	08.03.2022	OJC-4526/1997	P.K.MISHRA	GENERAL		Order Dtd. 2022-02-22			(Seat No - 116)
32	11580/2022	08.03.2022	ABLAPL - 3696/2020	N K ROUT	C.O.	COURT NO. 3	Order Dtd. 2022-03-07			(Seat No - 116)
33	11581/2022	08.03.2022	ABLAPL - 3684/2020	P PANDA	C.O.	COURT NO. 3	Order Dtd. 2022-03-07			(Seat No - 116)
34	11582/2022	08.03.2022	ABLAPL - 3683/2020	N K ROUT	C.O.	COURT NO. 6	Order Dtd. 2022-03-07			(Seat No - 116)
35	11583/2022	08.03.2022	ABLAPL - 1937/2020	L K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(Seat No - 116)
36	11584/2022	08.03.2022	BLAPL-8643/2021	R B MISHRA	C.O.	COURT NO. 25	Order Dtd. 2022-03-07			(Seat No - 116)
37	11585/2022	08.03.2022	ABLAPL -	P.K. PATRI	GENERAL		Order Dtd. 2019-02-04			(Seat

			886/2018							t No - 11 6)
38	11586/2022	08.03.2022	WP (C) - 14155/2021	S. SATAPATHY	GENERAL		Order Dtd. 2021-12-21		WRIT BRANCH (DIVISION BENCH)	(S ea t No - 10 3)
39	11587/2022	08.03.2022	OJC-1495/2000	SRIKANT BEHERA	GENERAL		Order Dtd. 2016-09-28		WRIT BRANCH H-8	(S ea t No - 29)
40	11588/2022	08.03.2022	WP (C) - 5654/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-03-04			(S ea t No - 29)
41	11589/2022	08.03.2022	WP (C) - 5646/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-03-04			(S ea t No - 29)
42	11590/2022	08.03.2022	WP (C) - 5650/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-03-04			(S ea t No - 29)
43	11591/2022	08.03.2022	OJC-4526/1997	P K MISHRA	GENERAL		Order Dtd. 2022-02-22			(S ea t No - 29)
44	11592/2022	08.03.2022	WP (C) - 5647/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-03-04			(S ea t No - 29)

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4 5	11593 /2022	08.03.2 022	WP (C) - 9586/2 019	PRASANJI T BEHERA	C.O.	COURT NO. 8	Order Dtd. 2022- 03-04			(S ea t No - 29)
4 6	11594 /2022	08.03.2 022	WP (C) - 5652/2 022	SITANSU MOHAN SINGH	C.O.	COURT NO. 8	Order Dtd. 2022- 03-04			(S ea t No - 29)
4 7	11595 /2022	08.03.2 022	WP (C) - 5651/2 022	SITANSU MOHAN SINGH	C.O.	COURT NO. 8	Order Dtd. 2022- 03-04			(S ea t No - 29)
4 8	11596 /2022	08.03.2 022	WP (C) - 1463/2 021	PRASANJI T BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022- 03-04			(S ea t No - 29)
4 9	11597 /2022	08.03.2 022	WP (C) - 5648/2 022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022- 03-04			(S ea t No - 29)
5 0	11598 /2022	08.03.2 022	WP (C) - 5649/2 022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022- 03-04			(S ea t No - 29)
5 1	11599 /2022	08.03.2 022	TRP (C) - 75/202 2	P.K.LENK A	C.O.	COURT NO. 1	Order Dtd. 2022- 03-04			(S ea t No - 29)
5 2	11600 /2022	08.03.2 022	WP (C) - 5378/2 022	PRATAP KUMAR MOHAPATR	C.O.	COURT NO. 1	Order Dtd. 2022- 03-03			(S ea t

				A						No - 29)
5 3	11601 /2022	08.03.2 022	WP (C) - 11971/ 2020	RABINDRA NATH CHINARA	GENE RAL			Order Dtd. 2021- 09-24		(S ea t No - 29)
5 4	11602 /2022	08.03.2 022	TRP (C) - 5/2022	A.P. SAHOO	C.O.	COURT NO. 1		Order Dtd. 2022- 02-24		(S ea t No - 29)
5 5	11603 /2022	08.03.2 022	WP (C) - 5377/2 022	PRAFULLA KUMAR MAHAPATR A	C.O.	COURT NO. 1		Order Dtd. 2022- 03-03		(S ea t No - 29)
5 6	11604 /2022	08.03.2 022	WP (C) - 5383/2 022	PRAFULLA KUMAR MAHAPATR A	C.O.	COURT NO. 1		Order Dtd. 2022- 03-03		(S ea t No - 29)
5 7	11605 /2022	08.03.2 022	CRLMC- 2893/2 011	S.J.MOHA NTY	C.O.	COURT NO. 1		Order Dtd. 2022- 02-25		(S ea t No - 29)
5 8	11606 /2022	08.03.2 022	WP (C) - 5567/2 022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1		Order Dtd. 2022- 03-04		(S ea t No - 29)
5 9	11607 /2022	08.03.2 022	CRLMC- 3478/2 019	A.MOHANT Y	C.O.	DR (J)		Order Dtd. 2022- 03-04		(S ea t No - 29)

60	11608/2022	08.03.2022	WP (C) - 5568/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-03-04			(Seat No - 29)
61	11609/2022	08.03.2022	WP (C) - 5565/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-03-04			(Seat No - 29)
62	11610/2022	08.03.2022	CRLMC-657/2011	H.K.MALLICK	C.O.	COURT NO. 10	Order Dtd. 2022-02-25			(Seat No - 29)
63	11611/2022	08.03.2022	WP (C) - 34336/2020	S. C. DAS	C.O.	COURT NO. 8	Order Dtd. 2022-02-17			(Seat No - 29)
64	11612/2022	08.03.2022	CRLMC-2888/2018	A.MOHANTY	C.O.	DR (J)	Order Dtd. 2022-03-04			(Seat No - 29)
65	11613/2022	08.03.2022	ABLAPL - 12535/2020	S.RAY	C.O.	COURT NO. 25	Order Dtd. 2022-03-03			(Seat No - 29)
66	11614/2022	08.03.2022	OJC-3480/1986	P SAMANTRAY	GENERAL		Order Dtd. 1991-09-17			(Seat No - 29)
67	11615/2022	08.03.2022	OJC-3480/1986	P. SAMANTRAY	GENERAL		PetitionAnnexure ,			(Seat No

										- 29)
6 8	11616 /2022	08.03.2 022	OJC- 3480/1 986	P. SAMANTRA Y	GENE RAL		PetitionAnnexure ,			(S ea t No - 29)
6 9	11617 /2022	08.03.2 022	WP (C) - 24299/ 2013	MD.ABID	GENE RAL		Last Order	WRIT BRANC H-8		(S ea t No - 39)
7 0	11618 /2022	08.03.2 022	CRLMC- 2131/2 019	B.K.LENK A	C.O.	COURT NO. 1	Order Dtd. 2022- 02-25			(S ea t No - 39)
7 1	11619 /2022	08.03.2 022	ABLAPL - 1064/2 022	R.DAS	C.O.	COURT NO. 1	Order Dtd. 2022- 03-03			(S ea t No - 39)
7 2	11620 /2022	08.03.2 022	FA- 170/19 80	P.K.BEHE RA	GENE RAL		Compromise Petition	FINAL DECREE, COMPROM ISE PETITIO N, MEDIATI ON REPORT, CONSOLI DATED FIRST APPEAL CAUSE TITLE	FIRST APPEA L	(S ea t No - 1)
7 3	11621 /2022	08.03.2 022	ABLAPL - 1062/2 022	R.DAS	C.O.	COURT NO. 1	Order Dtd. 2022- 03-03			(S ea t No - 1)
7	11622	08.03.2	ABLAPL	DILLIP	C.O.	COURT	Order Dtd. 2022-			(S

4	/2022	022	- 13863/ 2019	SAMAL		NO. 1	03-03			ea t No - 1)
7 5	11623 /2022	08.03.2 022	SAO- 1/2015	B.R. SENAPATI	GENE RAL		Order Dtd. 2016- 05-20		SECON D APPEA L	(S ea t No - 5)
7 6	11624 /2022	08.03.2 022	WP (C) - 3082/2 005	B.R. SENAPATI	GENE RAL		Order Dtd. 2022- 02-21			(S ea t No - 5)
7 7	11625 /2022	08.03.2 022	ABLAPL - 14523/ 2021	A.MOHANT Y	C.O.	COURT NO. 1	Order Dtd. 2022- 02-28			(S ea t No - 5)
7 8	11626 /2022	08.03.2 022	CONTC- 1627/2 022	D.K.JENA	C.O.	COURT NO. 22	Order Dtd. 2022- 03-07			(S ea t No - 5)
7 9	11627 /2022	08.03.2 022	WP (C) - 10585/ 2004	B.R. SENAPATI	GENE RAL		Order Dtd. 2022- 02-21			(S ea t No - 5)
8 0	11628 /2022	08.03.2 022	WPC (OA) - 2837/2 013	A.K.PAND A	C.O.	COURT NO. 22	Order Dtd. 2022- 03-07			(S ea t No - 5)
8 1	11629 /2022	08.03.2 022	CMP- 1474/2 018	A.MOHANT Y	C.O.	COURT NO. 1	Order Dtd. 2022- 03-07			(S ea t No - 5)
8 2	11630 /2022	08.03.2 022	CRLMC- 2290/2 018	P.K. PARIDA	GENE RAL		Order Dtd. 2021- 11-12			(S ea t No - 5)

83	11631/2022	08.03.2022	BLAPL-10331/2021	SARAT KUMAR JENA	C.O.	COURT NO. 6	Order Dtd. 2022-03-07			(Seat No - 5)
84	11632/2022	08.03.2022	CMP-167/2022	P.K.BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-03-07			(Seat No - 5)
85	11633/2022	08.03.2022	WP (C) - 41093/2021	DILIP SAMAL	GENERAL		Order Dtd. 2022-01-31			(Seat No - 5)
86	11634/2022	08.03.2022	BLAPL-10722/2021	A. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-03-07			(Seat No - 5)
87	11635/2022	08.03.2022	CMP-146/2022	J.K.MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-03-07			(Seat No - 5)
88	11636/2022	08.03.2022	WP (C) - 3006/2022	A.B.MALLICK	C.O.	COURT NO. 22	Order Dtd. 2022-03-07			(Seat No - 5)
89	11637/2022	08.03.2022	BLAPL-11217/2021	S. R. PATTNAIK	C.O.	COURT NO. 23	Order Dtd. 2022-03-07			(Seat No - 5)
90	11638/2022	08.03.2022	CRLLP-15/2021	R P DAS ADV	GENERAL		Order Dtd. 2022-02-11			(Seat No - 5)
91	11639/2022	08.03.2022	WP (C) - 5678/2022	BISWAJIT MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2022-03-07			(Seat No -)

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9 2	11640 /2022	08.03.2 022	BLAPL- 1923/2 021	N.C.SINH A	C.O.	COURT NO. 25	Order Dtd. 2022- 03-07		CRIMI NAL MISC- 3	(S ea t No - 14)
9 3	11641 /2022	08.03.2 022	WP (C) - 3893/2 022	B. D. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2022- 03-04			(S ea t No - 14)
9 4	11642 /2022	08.03.2 022	CONTC- 1356/2 022	L.D.PAND A	GENE RAL		Order Dtd. 2022- 02-18			(S ea t No - 14)
9 5	11643 /2022	08.03.2 022	WP (C) - 5427/2 022	A.K.NAYA K	C.O.	COURT NO. 22	Order Dtd. 2022- 03-07			(S ea t No - 14)
9 6	11644 /2022	08.03.2 022	WP (C) - 5146/2 022	ANIL SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022- 03-04			(S ea t No - 14)
9 7	11645 /2022	08.03.2 022	WP (C) - 4394/2 022	PRASANNA KUMAR PATTANAY AK	C.O.	COURT NO. 6	Order Dtd. 2022- 03-03			(S ea t No - 14)
9 8	11646 /2022	08.03.2 022	CONTC- 7397/2 021	L.D.PAND A	GENE RAL		Order Dtd. 2022- 02-07			(S ea t No - 14)
9 9	11647 /2022	08.03.2 022	WP (C) - 5972/2 022	A.S.PAUL	C.O.	COURT NO. 22	Order Dtd. 2022- 03-07			(S ea t

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100	11648/2022	08.03.2022	ARBA-2/2022	P. K. DASH	C.O.	COURT NO. 25	Order Dtd. 2022-03-07			(Seat No-14)
101	11649/2022	08.03.2022	CONTC-1355/2022	L.D.PANDA	GENERAL		Order Dtd. 2022-02-18			(Seat No-14)
102	11650/2022	08.03.2022	WP (C) - 15204/2020	JYOTI PRAKASH KAR	C.O.	COURT NO. 22	Order Dtd. 2022-03-07			(Seat No-14)
103	11651/2022	08.03.2022	CONTC-1344/2022	L.D.PANDA	GENERAL		Order Dtd. 2022-02-18			(Seat No-14)
104	11652/2022	08.03.2022	WP (C) - 26613/2019	ASHOK KUMAR RANA	C.O.	COURT NO. 1	Order Dtd. 2022-03-07		WRIT BRANCH-3	(Seat No-28)
105	11653/2022	08.03.2022	WP (C) - 26613/2019	J. D. MUDULI	C.O.	COURT NO. 1	Order Dtd. 2022-03-07		WRIT BRANCH-3	(Seat No-28)
106	11654/2022	08.03.2022	WP (C) - 5279/2022	A.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-07			(Seat No-28)

107	11655/2022	08.03.2022	CONTC-1343/2022	L D PANDA	GENERAL		Order Dtd. 2022-02-18			(Seat No - 28)
108	11656/2022	08.03.2022	WP (C) - 49/2022	PRAKASH	C.O.	COURT NO. 25	Order Dtd. 2022-03-07		WRIT BRANCH-3	(Seat No - 11)
109	11657/2022	08.03.2022	WP (C) - 5279/2022	DILLIP SAMAL	C.O.	COURT NO. 22	Order Dtd. 2022-03-07			(Seat No - 11)
110	11658/2022	08.03.2022	WP (C) - 5269/2022	M.N.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-07			(Seat No - 11)
111	11659/2022	08.03.2022	WP (C) - 5270/2022	M.N.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-07			(Seat No - 11)
112	11660/2022	08.03.2022	CRLLP-31/2016	S K BEHERA	GENERAL		Order Dtd. 2022-02-17			(Seat No - 11)
113	11661/2022	08.03.2022	WP (C) - 5273/2022	M.N. MOHANTY	C.O.		Order Dtd. 2022-03-07			(Seat No - 11)
114	11662/2022	08.03.2022	CONTC-1342/2022	L.D.PANDA	GENERAL		Order Dtd. 2022-02-18			(Seat No - 11)

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1 1 5	11663 /2022	08.03.2 022	CRLLP- 32/201 6	S K BEHERA	GENE RAL		Order Dtd. 2022- 02-17			(S ea t No - 11)
1 1 6	11664 /2022	08.03.2 022	WP (C) - 5272/2 022	M.N. MOHANTY	C.O.		Order Dtd. 2022- 03-07			(S ea t No - 11)
1 1 7	11665 /2022	08.03.2 022	CONTC- 1341/2 022	L.D.PAND A	GENE RAL		Order Dtd. 2022- 02-18			(S ea t No - 11)
1 1 8	11666 /2022	08.03.2 022	WP (C) - 5275/2 022	M.N. MOHANTY	C.O.		Order Dtd. 2022- 03-07			(S ea t No - 11)
1 1 9	11667 /2022	08.03.2 022	CONTC- 1340/2 022	L.D.PAND A	GENE RAL		Order Dtd. 2022- 02-18			(S ea t No - 11)
1 2 0	11668 /2022	08.03.2 022	CRLA- 288/20 11	S K BEHERA	GENE RAL		Order Dtd. 2022- 02-04			(S ea t No - 11)
1 2 1	11669 /2022	08.03.2 022	WP (C) - 5267/2 022	M.N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022- 03-07			(S ea t No - 11)
1	11670	08.03.2	CONTC-	L.D.PAND	GENE		Order Dtd. 2022-			(S

2 2	/2022	022	543/20 22	A	RAL		02-07			ea t No - 11)
1 2 3	11671 /2022	08.03.2 022	CRLA- 468/20 20	S K BEHERA	GENE RAL		Order Dtd. 2022- 02-21			(S ea t No - 11)
1 2 4	11672 /2022	08.03.2 022	CONTC- 1351/2 022	L.D.PAND A	GENE RAL		Order Dtd. 2022- 02-18			(S ea t No - 11)
1 2 5	11673 /2022	08.03.2 022	BLAPL- 11358/ 2021	M.K.PANI	C.O.	COURT NO. 6	Order Dtd. 2022- 03-07			(S ea t No - 11)
1 2 6	11674 /2022	08.03.2 022	CONTC- 1350/2 022	L.D.PAND A	GENE RAL		Order Dtd. 2022- 02-18			(S ea t No - 11)
1 2 7	11675 /2022	08.03.2 022	CRLA- 229/20 21	S K BEHERA	GENE RAL		Order Dtd. 2022- 02-23			(S ea t No - 11)
1 2 8	11676 /2022	08.03.2 022	BLAPL- 11275/ 2021	S. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-07			(S ea t No - 11)
1 2 9	11677 /2022	08.03.2 022	BLAPL- 8387/2 021	NIRANJAN SAHOO	C.O.	COURT NO. 12	Order Dtd. 2022- 03-07			(S ea t No - 11)

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130	11678/2022	08.03.2022	CONTC-1349/2022	L.D.PANDA	GENERAL		Order Dtd. 2022-02-18			(Seat No - 11)
131	11679/2022	08.03.2022	CRLA-312/2021	S K BEHERA	GENERAL		Order Dtd. 2022-02-23			(Seat No - 11)
132	11680/2022	08.03.2022	BLAPL-4310/2021	D.PARIDA	C.O.	COURT NO. 23	Order Dtd. 2022-03-07			(Seat No - 11)
133	11681/2022	08.03.2022	CONTC-1348/2022	L.D.PANDA	GENERAL		Order Dtd. 2022-02-18			(Seat No - 11)
134	11682/2022	08.03.2022	CONTC-1347/2022	L.D.PANDA	GENERAL		Order Dtd. 2022-02-18			(Seat No - 11)
135	11683/2022	08.03.2022	CRLA-343/2021	S K BEHERA	GENERAL		Order Dtd. 2022-02-21			(Seat No - 11)
136	11684/2022	08.03.2022	CONTC-1346/2022	L.D.PANDA	GENERAL		Order Dtd. 2022-02-18			(Seat No - 11)
133	11685/2022	08.03.2022	CRLMC-1862/2	SAMIR BARIK	C.O.	COURT NO.	Order Dtd. 2022-03-07			(Seat

7			021			11				t No - 11)
1 3 8	11686 /2022	08.03.2 022	CONTC- 1345/2 022	L.D.PAND A	GENE RAL		Order Dtd. 2022- 02-18			(S ea t No - 11)
1 3 9	11687 /2022	08.03.2 022	CRLA- 33/201 6	S K BEHERA	GENE RAL		Order Dtd. 2022- 02-24			(S ea t No - 11)
1 4 0	11688 /2022	08.03.2 022	BLAPL- 7126/2 021	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2022- 03-07			(S ea t No - 11)
1 4 1	11689 /2022	08.03.2 022	CONTC- 1353/2 022	L.D.PAND A	GENE RAL		Order Dtd. 2022- 02-18			(S ea t No - 11)
1 4 2	11690 /2022	08.03.2 022	BLAPL- 1388/2 022	NARENDRA KUMAR NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022- 03-07			(S ea t No - 11)
1 4 3	11691 /2022	08.03.2 022	CONTC- 1352/2 022	L.D.PAND A	GENE RAL		Order Dtd. 2022- 02-18			(S ea t No - 11)
1 4 4	11692 /2022	08.03.2 022	JCRLA- 55/201 6	S K BEHERA	GENE RAL		Order Dtd. 2022- 02-24			(S ea t No - 11)

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1 4 5	11693 /2022	08.03.2 022	BLAPL- 9684/2 021	P. R. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022- 03-04			(S ea t No - 11)
1 4 6	11694 /2022	08.03.2 022	CRLMP- 239/20 22	K K SWAIN ADV	GENE RAL		Order Dtd. 2022- 02-21			(S ea t No - 11)
1 4 7	11695 /2022	08.03.2 022	CRLREV - 390/20 21	S K BEHERA	GENE RAL		Order Dtd. 2022- 02-22			(S ea t No - 11)
1 4 8	11696 /2022	08.03.2 022	CRLA- 597/20 21	S.K.BEHE RA	GENE RAL		Order Dtd. 2022- 01-05			(S ea t No - 11)
1 4 9	11697 /2022	08.03.2 022	CRLA- 126/20 21	S K BEHERA	GENE RAL		Order Dtd. 2022- 02-15			(S ea t No - 11)
1 5 0	11698 /2022	08.03.2 022	CRLA- 603/20 21	S.K.BEHE RA	GENE RAL		Order Dtd. 2022- 01-05			(S ea t No - 11)
1 5 1	11699 /2022	08.03.2 022	CRLMC- 1/2016	S K BEHERA	GENE RAL		Entire Order		CRMIN AL MISC- 2	(S ea t No - 13)
1 5 2	11700 /2022	08.03.2 022	CRLA- 378/20 21	S.K.BEHE RA	GENE RAL		Order Dtd. 2022- 01-12			(S ea t No - 11)

									No - 13)
153	11701/2022	08.03.2022	CRLMC-462/2017	S K BEHERA	GENERAL		Entire Order	CRIMINAL MISC-2	(Seat No - 10)
154	11702/2022	08.03.2022	CRLREV - 69/2019	S.K.BEHERA	GENERAL		Order Dtd. 2022-02-16		(Seat No - 10)
155	11703/2022	08.03.2022	CRLMC-2841/2017	S K BEHERA	GENERAL		Entire Order	CRIMINAL MISC-2	(Seat No - 17)
156	11704/2022	08.03.2022	CRLLP-68/2018	S.K.BEHERA	GENERAL		Order Dtd. 2022-02-16	CRIMINAL MISC-1	(Seat No - 7)
157	11705/2022	08.03.2022	CRLMC-3877/2015	S K BEHERA	GENERAL		Entire Order	CRIMINAL MISC-3	(Seat No - 12)
158	11706/2022	08.03.2022	CRLLP-34/2016	S.K.BEHERA	GENERAL		Order Dtd. 2022-02-17		(Seat No - 12)
159	11707/2022	08.03.2022	CRLLP-102/2015	S K BEHERA	GENERAL		Order Dtd. 2022-03-04		(Seat No - 12)
1	11708	08.03.2	CRLA-	S.K.BEHE	GENE		Order Dtd. 2022-		(S

60	/2022	022	702/2021	RA	RAL		02-08			eat No - 12)
161	11709/2022	08.03.2022	CRLA-681/2021	S.K.BEHE RA	GENERAL		Order Dtd. 2022-02-14			(Seat No - 12)
162	11710/2022	08.03.2022	CRLA-724/2021	S.K.BEHE RA	GENERAL		Order Dtd. 2022-02-09			(Seat No - 12)
163	11711/2022	08.03.2022	CRLA-193/2021	S.K.BEHE RA	GENERAL		Order Dtd. 2022-02-16			(Seat No - 12)
164	11712/2022	08.03.2022	CRLA-735/2021	S.K.BEHE RA	GENERAL		Order Dtd. 2022-02-15			(Seat No - 12)
165	11713/2022	08.03.2022	CRLMC-2353/2021	P. K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2021-12-02			(Seat No - 12)
166	11714/2022	08.03.2022	CRLA-86/2022	N.SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-03-07		CRIMINAL APPEAL	(Seat No - 1)
167	11715/2022	08.03.2022	BLAPL-942/2022	PRATAP KUMAR BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-03-07			(Seat No - 1)

1 6 8	11716 /2022	08.03.2 022	BLAPL- 436/20 22	NANTU DAS	C.O.	COURT NO. 25	Order Dtd. 2022- 03-07			(S ea t No - 1)
1 6 9	11717 /2022	08.03.2 022	BLAPL- 624/20 22	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-07			(S ea t No - 1)
1 7 0	11718 /2022	08.03.2 022	WP (C) - 11133/ 2021	S.CH.SUN DARA	C.O.	COURT NO. 22	Order Dtd. 2022- 03-07	WRIT BRANC H-5		(S ea t No - 23)
1 7 1	11719 /2022	08.03.2 022	BLAPL- 44/202 1	S K SINGH	C.O.	COURT NO. 25	Order Dtd. 2022- 02-22			(S ea t No - 23)
1 7 2	11720 /2022	08.03.2 022	BLAPL- 110/20 22	R. B. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2022- 03-07			(S ea t No - 23)
1 7 3	11721 /2022	08.03.2 022	WP (C) - 15886/ 2020	P.C.CHHI NCHANI	C.O.	COURT NO. 24	Order Dtd. 2022- 03-07	WRIT BRANC H-3		(S ea t No - 14)
1 7 4	11722 /2022	08.03.2 022	BLAPL- 1389/2 022	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022- 03-07			(S ea t No - 14)
1 7 5	11723 /2022	08.03.2 022	CONTC- 5583/2 021	S.K.SAHO O	C.O.	COURT NO. 25	Order Dtd. 2022- 03-07			(S ea t No - 14)

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176	11724/2022	08.03.2022	BLAPL-1387/2022	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-07			(Seat No - 14)
177	11725/2022	08.03.2022	BLAPL-1379/2022	SRINIBAS MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-03-07			(Seat No - 14)
178	11726/2022	08.03.2022	WP (C) - 33658/2021	P.R.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-07	WRIT BRANCH-8		(Seat No - 41)
179	11727/2022	08.03.2022	BLAPL-1392/2022	T. R. DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-07			(Seat No - 41)
180	11728/2022	08.03.2022	BLAPL-10905/2021	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Seat No - 41)
181	11729/2022	08.03.2022	WP (C) - 11911/2021	S.K.PARIDA	C.O.	COURT NO. 22	Order Dtd. 2022-03-07	WRIT BRANCH-8		(Seat No - 39)
182	11730/2022	08.03.2022	MACA-21/2022	K C SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-03-04	MISC. APPEAL SEC.		(Seat No - 1)
183	11731/2022	08.03.2022	BLAPL-7480/2021	R.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Seat No -)

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1 8 4	11732 /2022	08.03.2 022	CMP- 144/20 22	M. R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2022- 03-03		WRIT BRANC H-8	(S ea t No - 40)
1 8 5	11733 /2022	08.03.2 022	BLAPL- 7201/2 021	M.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022- 03-07		CRIMI NAL MISC- 1	(S ea t No - 2)
1 8 6	11734 /2022	08.03.2 022	BLAPL- 11122/ 2021	R. R. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022- 03-07			(S ea t No - 2)
1 8 7	11735 /2022	08.03.2 022	BLAPL- 7611/2 021	D.PARIDA	C.O.	COURT NO. 25	Order Dtd. 2022- 03-07			(S ea t No - 2)
1 8 8	11736 /2022	08.03.2 022	BLAPL- 10844/ 2021	A.K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2022- 03-07			(S ea t No - 2)
1 8 9	11737 /2022	08.03.2 022	BLAPL- 7521/2 021	A.K.SARA NGI	C.O.	COURT NO. 25	Order Dtd. 2022- 03-07			(S ea t No - 2)
1 9 0	11738 /2022	08.03.2 022	MACA- 260/20 21	K C SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022- 03-04		MISC. APPEA L SEC.	(S ea t No - 1)
1 9 1	11739 /2022	08.03.2 022	BLAPL- 7332/2 021	G.JAYASI NGH	C.O.	COURT NO. 25	Order Dtd. 2022- 03-07			(S ea t No - 1)
1 9	11740 /2022	08.03.2 022	BLAPL- 10844/ 2021	A.K. NAYAK	C.O.	COURT NO.	Order Dtd. 2022- 03-07			(S ea

2			2021			23				t No - 1)
1 9 3	11741 /2022	08.03.2 022	BLAPL- 7742/2 021	D.K. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022- 03-07			(S ea t No - 1)
1 9 4	11742 /2022	08.03.2 022	BLAPL- 10086/ 2021	D. K. JENA	C.O.	COURT NO. 11	Order Dtd. 2022- 03-07			(S ea t No - 1)
1 9 5	11743 /2022	08.03.2 022	MACA- 5/2020	DURGA CHARAN DEY	C.O.	COURT NO. 22	Order Dtd. 2022- 03-04			(S ea t No - 1)
1 9 6	11744 /2022	08.03.2 022	BLAPL- 7691/2 021	A.K.BUDH IA	C.O.	COURT NO. 11	Order Dtd. 2022- 03-07			(S ea t No - 1)
1 9 7	11745 /2022	08.03.2 022	MACA- 340/20 20	SARAT SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022- 03-04			(S ea t No - 1)
1 9 8	11746 /2022	08.03.2 022	WP (C) - 4023/2 022	N. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-07			(S ea t No - 1)
1 9 9	11747 /2022	08.03.2 022	BLAPL- 9903/2 021	CHHABI RANA	C.O.	COURT NO. 12	Order Dtd. 2022- 03-07		CRIMI NAL MISC- 3	(S ea t No - 9)
2 0 0	11748 /2022	08.03.2 022	BLAPL- 7691/2 021	B.K.RAY	C.O.	COURT NO. 11	Order Dtd. 2022- 03-07			(S ea t No - 9)
2	11749	08.03.2	RSA-	S	C.O.	COURT	Order Dtd. 2022-		SECON	(S

01	/2022	022	354/2019	MOHARANA		NO. 17	03-04		D APPEA L	ea t No - 4)
202	11750/2022	08.03.2022	BLAPL-10886/2021	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(S ea t No - 4)
203	11751/2022	08.03.2022	CRLREV - 162/2021	M.K.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-12-22			(S ea t No - 4)
204	11752/2022	08.03.2022	BLAPL-9676/2021	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-07			(S ea t No - 4)
205	11753/2022	08.03.2022	WP (C) - 11909/2017	G C JENA	C.O.	COURT NO. 3	Order Dtd. 2022-03-07			(S ea t No - 4)
206	11754/2022	08.03.2022	CRLREV - 163/2021	M.K.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-12-22			(S ea t No - 4)
207	11755/2022	08.03.2022	WP (C) - 11909/2017	P K SWAIN	C.O.	COURT NO. 3	Order Dtd. 2022-03-07			(S ea t No - 4)
208	11756/2022	08.03.2022	WP (C) - 5151/2022	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(S ea t No - 4)
209	11757/2022	08.03.2022	WP (C) - 5154/2022	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(S ea t No - 4)

210	11758/2022	08.03.2022	WP (C) - 5152/2022	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(Seat No - 4)
211	11759/2022	08.03.2022	WP (C) - 5156/2022	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(Seat No - 4)
212	11760/2022	08.03.2022	WP (C) - 5159/2022	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(Seat No - 4)
213	11761/2022	08.03.2022	WP (C) - 5163/2022	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(Seat No - 4)
214	11762/2022	08.03.2022	WP (C) - 5165/2022	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(Seat No - 4)
215	11763/2022	08.03.2022	WP (C) - 5165/2022	TAPAN PATRA	C.O.	COURT NO. 1				(Seat No - 4)
216	11764/2022	08.03.2022	WP (C) - 2432/2022	A.K.PARI DA	C.O.	COURT NO. 17	Order Dtd. 2022-03-07			(Seat No - 4)
217	11765/2022	08.03.2022	WP (C) - 31347/2021	B.K.DALAI	C.O.	COURT NO. 17	Order Dtd. 2022-03-07			(Seat No - 4)
218	11766/2022	08.03.2022	WP (C) - 2664/2022	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2022-03-07			(Seat No - 4)

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2 1 9	11767 /2022	08.03.2 022	WP (C) - 34683/ 2021	D.K.PAND A	C.O.	COURT NO. 17	Order Dtd. 2022- 03-07			(S ea t No - 4)
2 2 0	11768 /2022	08.03.2 022	WP (C) - 5986/2 022	M.BARAL	C.O.	COURT NO. 17	Order Dtd. 2022- 03-07			(S ea t No - 4)
2 2 1	11769 /2022	08.03.2 022	CRLMP- 294/20 22	G.C.BARI K	C.O.	COURT NO. 17	Order Dtd. 2022- 03-07		WRIT BRANC H-5	(S ea t No - 22)
2 2 2	11770 /2022	08.03.2 022	CRLMP- 311/20 22	N.K.ROUT	C.O.	COURT NO. 17	Order Dtd. 2022- 03-07			(S ea t No - 22)
2 2 3	11771 /2022	08.03.2 022	CRLMP- 306/20 22	N.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022- 03-07			(S ea t No - 22)
2 2 4	11772 /2022	08.03.2 022	RFA- 94/200 7	M.R.BARI K	GENE RAL		Order Dtd. 2019- 11-15			(S ea t No - 22)
2 2 5	11773 /2022	08.03.2 022	WP (C) - 5039/2 022	ANIL SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022- 03-07			(S ea t No - 22)
2 2 6	11774 /2022	08.03.2 022	CRLMP- 326/20 22	LAXMAN BHOI	C.O.	COURT NO. 17	Order Dtd. 2022- 03-07			(S ea t No - 4)

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227	11775/2022	08.03.2022	WP (C) - 5150/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(Seat No - 22)
228	11776/2022	08.03.2022	CRLMP-298/2022	A.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-03-07			(Seat No - 22)
229	11777/2022	08.03.2022	CRLMP-322/2022	J.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-03-07			(Seat No - 22)
230	11778/2022	08.03.2022	WP (C) - 4943/2022	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-03-04			(Seat No - 22)
231	11779/2022	08.03.2022	WP (C) - 2156/2022	B.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-03-07	WRIT BRANCH (DIVISION BENCH)		(Seat No - 118)
232	11780/2022	08.03.2022	CONTC-1492/2022	M.R.SAHO O	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-03			(Seat No - 118)
233	11781/2022	08.03.2022	WP (C) - 5620/2022	SURENDRA DAS	C.O.	COURT NO. 3	Order Dtd. 2022-03-17	WRIT BRANCH (DIVISION BENCH)		(Seat No - 112)
233	11782/2022	08.03.2022	WP (C) - 5620/2	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2022-03-17	WRIT BRANCH		(Seat

4			022						H (DIVI SION BENCH)	t No - 11 2)
2 3 5	11783 /2022	08.03.2 022	WP (C) - 3443/2 019	M.R.ROUT RAY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-07			(S ea t No - 11 2)
2 3 6	11784 /2022	08.03.2 022	WP (C) - 13852/ 2020	P. K. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2022- 03-07	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 9)	
2 3 7	11785 /2022	08.03.2 022	CONTC- 974/20 20	NIRANJAN SAHOO	C.O.	COURT NO. 3	Order Dtd. 2022- 03-07		(S ea t No - 10 9)	
2 3 8	11786 /2022	08.03.2 022	WP (C) - 28896/ 2021	J.D. MUDULI	C.O.	COURT NO. 3	Order Dtd. 2022- 03-07		(S ea t No - 10 9)	
2 3 9	11787 /2022	08.03.2 022	WP (C) - 5175/2 017	T BAG	GENE RAL		Order Dtd. 2018- 04-19	WRIT BRANC H-9	(S ea t No - 49)	
2 4 0	11788 /2022	08.03.2 022	WP (C) - 23799/ 2017	M.N. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-07		(S ea t No - 49)	
2 4 1	11789 /2022	08.03.2 022	WP (C) - 12589/ 2017	R. C. MALLICK	C.O.	COURT NO. 24	Order Dtd. 2022- 02-17	WRIT BRANC H-8	(S ea t No - 42	

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2 4 2	11790 /2022	08.03.2 022	WP (C) - 23799/ 2017	M.R.MALL A	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-07			(S ea t No - 42)
2 4 3	11791 /2022	08.03.2 022	WP (C) - 29638/ 2020	S SAHOO	GENE RAL		Entire Order		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 8)
2 4 4	11792 /2022	08.03.2 022	WP (C) - 18802/ 2012	R.K.MANG ARAJ	C.O.	COURT NO. 5	Order Dtd. 2022- 03-07			(S ea t No - 10 8)
2 4 5	11793 /2022	08.03.2 022	WP (C) - 21813/ 2015	S SAHOO	GENE RAL		Entire Order		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 6)
2 4 6	11794 /2022	08.03.2 022	WP (C) - 10710/ 2015	S.CH.SUN DARA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-07			(S ea t No - 11 6)
2 4 7	11795 /2022	08.03.2 022	WP (C) - 20334/ 2014	S SAHOO	GENE RAL		Entire Order		WRIT BRANC H-8	(S ea t No - 29)
2 4 8	11796 /2022	08.03.2 022	WP (C) - 10002/ 2014	S SAHOO	GENE RAL		Entire Order		WRIT BRANC H-4	(S ea t No - 17)
2 4 9	11797 /2022	08.03.2 022	WP (C) - 6953/2 016	S SAHOO	GENE RAL		Entire Order		WRIT BRANC H-7	(S ea t

									No - 44)
250	11798/2022	08.03.2022	WP (C) - 13867/2006	S SAHOO	GENERAL		Entire Order	WRIT BRANCH-5	(Seat No - 21)
251	11799/2022	08.03.2022	WP (C) - 9544/2015	S SAHOO	GENERAL		Entire Order	WRIT BRANCH-1	(Seat No - 1)
252	11800/2022	08.03.2022	WP (C) - 18620/2016	K SAHOO	GENERAL		Entire Order	WRIT BRANCH-11	(Seat No - 66)
253	11801/2022	08.03.2022	CRLA-610/2018	SRINIBAS MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2022-03-04	CRIMINAL APPEAL	(Seat No - 5)
254	11802/2022	08.03.2022	WP (C) - 2863/2022	P K MOHAPATRA	GENERAL		Order Dtd. 2022-02-03		(Seat No - 5)
255	11803/2022	08.03.2022	CMPAT-25/2001	ORISSA TEXTILE MILLS	GENERAL		Order Dtd. 2010-10-08Petition,	CIVIL REVISION	(Seat No - 3)
256	11804/2022	08.03.2022	OJC-4048/1994	L K NAYAK	GENERAL		Entire Order	EXCEPT DATE 10-06-1994 AND 30-07-2009 WRIT BRANCH-7	(Seat No - 10)
257	11805/2022	08.03.2022	WP (C) - 17068/2009	M R BARIK	GENERAL		Order Dtd. 2018-11-17		(Seat No

										- 10)
2 5 8	11806 /2022	08.03.2 022	CMP- 11/202 2	R K DAS	GENE RAL		Order Dtd. 2022- 02-17		WRIT BRANC H-7	(S ea t No - 18)
2 5 9	11807 /2022	08.03.2 022	CMP- 11/202 2	N SAHOO	GENE RAL		Order Dtd. 2022- 02-17		WRIT BRANC H-7	(S ea t No - 18)
2 6 0	11808 /2022	08.03.2 022	BLAPL- 22870/ 2014	D K JENA	GENE RAL		Order Dtd. 2014- 12-22		CRIMI NAL MISC- 1	(S ea t No - 8)
2 6 1	11809 /2022	08.03.2 022	WA- 207/20 17	A MOHANTY	GENE RAL		Entire Order		M.J.C .	(S ea t No - 1)
2 6 2	11810 /2022	08.03.2 022	WA- 208/20 17	A.MOHANT Y	GENE RAL		Entire Order		M.J.C .	(S ea t No - 1)
2 6 3	11811 /2022	08.03.2 022	MACA- 303/20 18	P.C. PATTANAI K, ADV	C.O.	COURT NO. 1	Order Dtd. 2022- 02-21			(S ea t No - 1)
2 6 4	11812 /2022	08.03.2 022	TRP (C) - 5/2022	PURUSOTT AM CHULLI	C.O.	COURT NO. 1	Order Dtd. 2022- 02-24			(S ea t No - 1)
2 6 5	11813 /2022	08.03.2 022	WP (C) - 20652/ 2017	P. MOHAPATR A	C.O.	COURT NO. 9	Order Dtd. 2022- 03-07			(S ea t No - 1)

266	11814/2022	08.03.2022	WP (C) - 20652/2017	H. K. PANDA	C.O.	COURT NO. 9	Order Dtd. 2022-03-07			(Seat No - 1)
267	11815/2022	08.03.2022	ABLAPL - 1770/2022	S. K. SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Seat No - 1)
268	11816/2022	08.03.2022	ABLAPL - 1768/2022	S. K. TRIPATHY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-28			(Seat No - 1)
269	11817/2022	08.03.2022	CRLA-150/2022	G. JAYASINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-07			(Seat No - 1)
270	11818/2022	08.03.2022	CRLA-691/2021	BISWAJIT DAS	C.O.	COURT NO. 6	Order Dtd. 2022-03-07		CRIMINAL APPEAL	(Seat No - 1)
271	11819/2022	08.03.2022	CRLA-253/2021	S. K. LENKA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-07		CRIMINAL APPEAL	(Seat No - 1)
272	11820/2022	08.03.2022	CRLA-961/2019	M/S.MADAN SUNDAR BEHERA S.K.PANDEY	C.O.	COURT NO. 23	Order Dtd. 2022-03-07		CRIMINAL APPEAL	(Seat No - 1)
273	11821/2022	08.03.2022	CRLA-729/2019	MR. JAGAN NATH KAMILA	C.O.	COURT NO. 23	Order Dtd. 2022-03-07		CRIMINAL APPEAL	(Seat No - 1)
274	11822/2022	08.03.2022	JCRLA-113/2018	A.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-03-07		CRIMINAL APPEAL	(Seat No - 1)

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275	11823/2022	08.03.2022	ABLAPL-1791/2022	M. R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Seat No - 4)
276	11824/2022	08.03.2022	ABLAPL-1661/2022	SRIKANT BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 4)
277	11825/2022	08.03.2022	ABLAPL-1406/2022	GAGAN ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Seat No - 4)
278	11826/2022	08.03.2022	CRLA-672/2021	NIRANJAN SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-07	CRIMINAL APPEAL		(Seat No - 1)
279	11827/2022	08.03.2022	CRLA-55/2022	NARENDRA KUMAR NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-07	CRIMINAL APPEAL		(Seat No - 1)
280	11828/2022	08.03.2022	CONTC-4696/2021	ARUN KUMAR JATI	C.O.	COURT NO. 22	Order Dtd. 2022-03-07			(Seat No - 1)
281	11829/2022	08.03.2022	CONTC-1624/2022	M. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-03-07			(Seat No - 1)
282	11830/2022	08.03.2022	CMP-139/2022	JYOTI RANJAN SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-07			(Seat No - 1)
283	11831/2022	08.03.2022	CMP-134/2022	A. C. MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2022-03-29	WRIT BRANCH-8		(Seat No

										- 40)
2 8 4	11832 /2022	08.03.2 022	WP (C) - 218/20 15	P. K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022- 03-07			(S ea t No - 40)
2 8 5	11833 /2022	08.03.2 022	WP (C) - 11253/ 2016	LAXMIDHA R MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022- 03-07			(S ea t No - 40)
2 8 6	11834 /2022	08.03.2 022	WP (C) - 11253/ 2016	ASHUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022- 03-07			(S ea t No - 40)
2 8 7	11835 /2022	08.03.2 022	WP (C) - 29370/ 2020	BHARAT KUMAR MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022- 03-07			(S ea t No - 40)
2 8 8	11836 /2022	08.03.2 022	WP (C) - 38566/ 2021	B.R. SENAPATI	C.O.	COURT NO. 24	Order Dtd. 2022- 03-07			(S ea t No - 40)
2 8 9	11837 /2022	08.03.2 022	WP (C) - 41021/ 2021	RAJKISHO RE SWAIN	C.O.	COURT NO. 17	Order Dtd. 2022- 03-07			(S ea t No - 40)
2 9 0	11838 /2022	08.03.2 022	WP (C) - 4277/2 022	N.C.SINH A	C.O.	COURT NO. 22	Order Dtd. 2022- 03-07			(S ea t No - 40)
2	11839	08.03.2	WP (C) -	NANDA	C.O.	COURT	Order Dtd. 2022-			(S

91	/2022	022	4277/2022	KISHORE ROUNT		NO. 22	03-07			eat No - 40)
292	11840/2022	08.03.2022	WP (C) - 5966/2022	ARUN KUMAR JATI	C.O.	COURT NO. 22	Order Dtd. 2022-03-07			(Seat No - 40)
293	11841/2022	08.03.2022	CMP- 153/2022	P. R. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-03-07			(Seat No - 40)
294	11842/2022	08.03.2022	ABLAPL - 3244/2020	P. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-03-03			(Seat No - 40)
295	11843/2022	08.03.2022	ABLAPL - 3329/2020	B. K. DALEI	C.O.	COURT NO. 1	Order Dtd. 2022-03-03			(Seat No - 40)
296	11844/2022	08.03.2022	ABLAPL - 3829/2020	R.M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Seat No - 40)
297	11845/2022	08.03.2022	ABLAPL - 3671/2020	P. K. ROUNT	C.O.	COURT NO. 3	Order Dtd. 2022-03-07			(Seat No - 40)
298	11846/2022	08.03.2022	ABLAPL - 3824/2020	N.K. SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07		CRIMINAL MISC-1	(Seat No -

										1)
299	11847/2022	08.03.2022	ABLAPL - 3814/2020	RAHUL SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Seat No - 1)
300	11848/2022	08.03.2022	ABLAPL - 3711/2020	S. K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Seat No - 1)
301	11849/2022	08.03.2022	ABLAPL - 3695/2020	RAHUL SETHI	C.O.	COURT NO. 3	Order Dtd. 2022-03-07			(Seat No - 1)
302	11850/2022	08.03.2022	ABLAPL - 3672/2020	UJJWALA PRADEEP BAG	C.O.	COURT NO. 3	Order Dtd. 2022-03-07			(Seat No - 1)
303	11851/2022	08.03.2022	BLAPL-543/2021	SATYAJIT CHATTERJEE	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-04		CRIMINAL MISC-3	(Seat No - 3)
304	11852/2022	08.03.2022	ABLAPL - 2677/2020	RAHUL SETHI	C.O.	COURT NO. 25	Order Dtd. 2020-03-17			(Seat No - 3)
305	11853/2022	08.03.2022	MSA-1/2007	P. K. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2022-03-07		MISC. APPEAL SEC.	(Seat No - 2)
306	11854/2022	08.03.2022	RSA-451/2013	S.K.BISWAL	C.O.	COURT NO. 25	Order Dtd. 2022-03-07			(Seat No - 2)
307	11855/2022	08.03.2022	WP (C) - 23607/2021	M. R. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-07		WRIT BRANCH-6	(Seat No

										- 26)
3 0 8	11856 /2022	08.03.2 022	BLAPL- 7308/2 021	MADAN DAS	C.O.	COURT NO. 25	Order Dtd. 2022- 03-07			(S ea t No - 26)
3 0 9	11857 /2022	08.03.2 022	RSA- 452/20 13	S.K.BISW AL	C.O.	COURT NO. 25	Order Dtd. 2022- 03-07			(S ea t No - 26)
3 1 0	11858 /2022	08.03.2 022	WP (C) - 3162/2 022	RASHMI RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-07			(S ea t No - 26)
3 1 1	11859 /2022	08.03.2 022	RSA- 216/20 07	D.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-07			(S ea t No - 26)
3 1 2	11860 /2022	08.03.2 022	CRLMC- 1592/2 021	J. J. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2022- 03-08			(S ea t No - 26)
3 1 3	11861 /2022	08.03.2 022	RSA- 89/200 5	D.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2022- 03-03			(S ea t No - 26)
3 1 4	11862 /2022	08.03.2 022	WP (C) - 3375/2 022	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-07		WRIT BRANC H-3	(S ea t No - 11)
3	11863	08.03.2	RSA-	A.MOHANT	C.O.	CHIEF	Order Dtd. 2022-			(S

15	/2022	022	259/2014	Y		JUSTICE'S COURT	03-07			eat No - 11)
316	11864/2022	08.03.2022	WP (C) - 15805/2006	N. RAO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03			(Seat No - 11)
317	11865/2022	08.03.2022	WP (C) - 9168/2004	N. RAO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03			(Seat No - 11)
318	11866/2022	08.03.2022	WP (C) - 3063/2022	P. R. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07			(Seat No - 11)
319	11867/2022	08.03.2022	WP (C) - 4987/2014	ASHOK KUMAR RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Seat No - 11)
320	11868/2022	08.03.2022	WP (C) - 2218/2012	R. K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Seat No - 11)
321	11869/2022	08.03.2022	ABLAPL - 13429/2019	SUMANTA DAS	C.O.	COURT NO. 2	Order Dtd. 2022-02-15			(Seat No - 11)
322	11870/2022	08.03.2022	ABLAPL - 13513/2021	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2021-12-23			(Seat No -

										11)
3 2 3	11871 /2022	08.03.2 022	CRLA- 44/202 2	A. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022- 03-07		CRIMI NAL APPEA L	(S ea t No - 3)
3 2 4	11872 /2022	08.03.2 022	WP (C) - 41449/ 2021	SUMANTA DAS	C.O.	COURT NO. 6	Order Dtd. 2022- 03-07		WRIT BRANC H-1	(S ea t No - 31)
3 2 5	11873 /2022	08.03.2 022	WP (C) - 5745/2 022	B. K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-07		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 3)
3 2 6	11874 /2022	08.03.2 022	WP (C) - 5141/2 022	GANESWAR BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-07			(S ea t No - 11 3)
3 2 7	11875 /2022	08.03.2 022	WP (C) - 13092/ 2019	ROHITA KUMAR MAHABHOI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-07			(S ea t No - 11 3)
3 2 8	11876 /2022	08.03.2 022	WP (C) - 13092/ 2019	P. C. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-07			(S ea t No - 11 3)
3 2 9	11877 /2022	08.03.2 022	WP (C) - 13826/ 2019	S. K. RATH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-07			(S ea t No - 11 3)
3 3 0	11878 /2022	08.03.2 022	WP (C) - 13826/ 2019	DILLIP SAMAL	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2022- 03-07			(S ea t

						COURT				No - 113)
331	11879/2022	08.03.2022	WP (C) - 38175/2021	B.N.PANDA 2	C.O.	COURT NO. 3	Order Dtd. 2022-03-07			(Seat No - 113)
332	11880/2022	08.03.2022	SA-153/2020	G BEHERA	GENERAL		Order Dtd. 2021-10-25 Judgement Dtd. 2021-10-25,			(Seat No - 113)
333	11881/2022	08.03.2022	WP (C) - 38175/2021	P. C. DAS	C.O.	COURT NO. 3	Order Dtd. 2022-03-07			(Seat No - 113)
334	11882/2022	08.03.2022	TRP (C) - 293/2021	N.C. SINHA	GENERAL		Order Dtd. 2022-02-14			(Seat No - 113)
335	11883/2022	08.03.2022	WP (C) - 4213/2011	P. K. MOHANTY	C.O.		Order Dtd. 2022-03-08			(Seat No - 113)
336	11884/2022	08.03.2022	WP (C) - 4603/2022	TAPAN SWAIN	C.O.	COURT NO. 3	Order Dtd. 2022-03-07			(Seat No - 113)
337	11885/2022	08.03.2022	WP (C) - 4603/2022	SURENDRA DAS	C.O.	COURT NO. 3	Order Dtd. 2022-03-07			(Seat No - 113)

338	11886/2022	08.03.2022	WP (C) - 13994/2008	D.RAY	GENERAL		Order Dtd. 2014-01-29 Petition, Annexure, Counter,		WRIT BRANCH-6	(Seat No - 36)
339	11887/2022	08.03.2022	CONTC (CP) - 19/2018	L D PANDA	GENERAL		Order Dtd. 2022-02-18			(Seat No - 36)
340	11888/2022	08.03.2022	CONTC (CP) - 458/2017	L.D.PANDA	GENERAL		Order Dtd. 2022-02-08			(Seat No - 36)
341	11889/2022	08.03.2022	CONTC (CP) - 431/2017	L.D.PANDA	GENERAL		Order Dtd. 2022-02-25			(Seat No - 36)
342	11890/2022	08.03.2022	CONTC (CP) - 381/2017	L.D.PANDA	GENERAL		Order Dtd. 2022-02-25			(Seat No - 36)
343	11891/2022	08.03.2022	CONTC (CP) - 170/2017	L.D.PANDA	GENERAL		Order Dtd. 2022-02-08			(Seat No - 36)
344	11892/2022	08.03.2022	CONTC (CP) - 142/2019	L.D.PANDA	GENERAL		Order Dtd. 2022-02-21			(Seat No - 36)
345	11893/2022	08.03.2022	CONTC (CP) - 141/2019	L.D.PANDA	GENERAL		Order Dtd. 2022-02-21			(Seat No - 36)

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3 4 6	11894 /2022	08.03.2 022	CONTC (CPC) - 401/2017	H.K. DASH	GENE RAL		Order Dtd. 2022- 02-07			(S ea t No - 36)
3 4 7	11895 /2022	08.03.2 022	CONTC (CP) - 156/2019	L.D.PAND A	GENE RAL		Order Dtd. 2022- 02-21			(S ea t No - 36)
3 4 8	11896 /2022	08.03.2 022	CONTC (CP) - 171/2019	L.D.PAND A	GENE RAL		Order Dtd. 2022- 02-14			(S ea t No - 36)
3 4 9	11897 /2022	08.03.2 022	ARBA- 2/2022	PRAKASH CH. DAS	C.O.	COURT NO. 25	Order Dtd. 2022- 03-07			(S ea t No - 36)
3 5 0	11898 /2022	08.03.2 022	CONTC (CP) - 212/2019	L.D.PAND A	GENE RAL		Order Dtd. 2022- 02-21			(S ea t No - 36)
3 5 1	11899 /2022	08.03.2 022	CONTC (CP) - 219/2019	L.D.PAND A	GENE RAL		Order Dtd. 2022- 02-17			(S ea t No - 36)
3 5 2	11900 /2022	08.03.2 022	CONTC (CP) - 83/2018	L.D.PAND A	GENE RAL		Order Dtd. 2022- 02-11			(S ea t No - 36)
3	11901	08.03.2	CONTC (L.D.PAND	GENE		Order Dtd. 2022-			(S

53	/2022	022	CP) - 77/2018	A	RAL		02-16			eat No - 36)
354	11902/2022	08.03.2022	CRLMP-1023/2020	C.K.BARIK	GENERAL		Order Dtd. 2020-10-20	ORDER DATE 24/3/21 AND ANNEXURE OF IA NO. 16/21		(Seat No - 36)
355	11903/2022	08.03.2022	CRLMC-2587/2010	H B MANGARAJ	GENERAL		PetitionAnnexure			(Seat No - 36)
356	11904/2022	08.03.2022	CONTC-449/2022	H.K.BHOL	GENERAL		Order Dtd. 2022-02-10			(Seat No - 36)
357	11905/2022	08.03.2022	WP (C) - 5894/2021	K. RATH	GENERAL		Order Dtd. 2021-02-19			(Seat No - 36)
358	11906/2022	08.03.2022	WP (C) - 5603/2022	A.K.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-03			(Seat No - 36)
359	11907/2022	08.03.2022	WP (C) - 3166/2021	K. RATH	GENERAL		Order Dtd. 2021-01-29			(Seat No - 36)
360	11908/2022	08.03.2022	BLAPL-269/2022	M. DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-08			(Seat No

										- 36)
3 6 1	11909 /2022	08.03.2 022	WPC (OA C) - 3128/2 013	P.K.MISH RA	GENE RAL		Order Dtd. 2022- 03-03			(S ea t No - 36)
3 6 2	11910 /2022	08.03.2 022	BLAPL- 5724/2 021	HARIHAR SUNDARA	GENE RAL		Order Dtd. 2021- 09-02			(S ea t No - 36)
3 6 3	11911 /2022	08.03.2 022	WA- 390/20 21	S.K.ROUT	GENE RAL		PetitionAnnexure ,	M.J.C .		(S ea t No - 1)
3 6 4	11912 /2022	08.03.2 022	WP (C) - 35152/ 2021	S.K. MEHERULL A	GENE RAL		Order Dtd. 2021- 12-20	WRIT BRANC H-3		(S ea t No - 11)
3 6 5	11913 /2022	08.03.2 022	WP (C) - 7390/2 018	S.K.BISW AL	GENE RAL		Order Dtd. 2018- 07-30	WRIT BRANC H-6		(S ea t No - 25)
3 6 6	11914 /2022	08.03.2 022	CMP- 1474/2 018	LAXMIDHA R MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022- 03-07			(S ea t No - 25)
3 6 7	11915 /2022	08.03.2 022	CRLMP- 142/20 22	B P RATHA	GENE RAL		Order Dtd. 2022- 02-11			(S ea t No - 25)
3 6	11916 /2022	08.03.2 022	WP (C) - 31652/	L. MOHANTY	GENE RAL		Order Dtd. 2022- 01-24			(S ea

8			2021							t No - 25)
3 6 9	11917 /2022	08.03.2 022	WP (C) - 19218/ 2011	S.N. SAHU	GENE RAL		Order Dtd. 2018- 06-21			(S ea t No - 25)
3 7 0	11918 /2022	08.03.2 022	BLAPL- 1027/2 021	P.K.LENK A	GENE RAL		Order Dtd. 2021- 10-04			(S ea t No - 25)
3 7 1	11919 /2022	08.03.2 022	WP (C) - 5355/2 019	P.K.LENK A	GENE RAL		Order Dtd. 2022- 02-09			(S ea t No - 25)
3 7 2	11920 /2022	08.03.2 022	WPC (OA C) - 1654/2 008	B.K.PATI	GENE RAL		Order Dtd. 2022- 01-10			(S ea t No - 25)
3 7 3	11921 /2022	08.03.2 022	CMP- 64/202 2	B.K.PATI	GENE RAL		Order Dtd. 2022- 01-31		WRIT BRANC H-7	(S ea t No - 18)
3 7 4	11922 /2022	08.03.2 022	WP (C) - 2777/2 002	B.K.PATI	GENE RAL		Order Dtd. 2007- 11-30		WRIT BRANC H-7	(S ea t No - 15)

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